

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2109  
TO BE ANSWERED ON 6<sup>TH</sup> MAY, 2016**

**HEALTH INSURANCE UNDER MGNREGA**

**2109. SHRI C.R. CHAUDHARY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to cover the workers working under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA) under National Health Insurance Scheme and Pradhan Mantri Swasthya Suraksha Yojana (PMSSY);
- (b) if so, the details thereof along with the premium, the workers have to pay under the said schemes; and
- (c) the number of workers of unorganised sector benefited by the said insurance schemes during the last three years, State/UT-wise including Rajasthan?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

- (a): Government is implementing Rashtriya Swasthya Bima Yojana (RSBY), a centrally sponsored health insurance scheme, since 2008 that covers MGNREGA workers (who have worked for more than fifteen days during preceding financial year) alongwith BPL families and 10 other categories.
- (b): Rashtriya Swasthya Bima Yojana (RSBY) is a centrally sponsored scheme to provide health insurance to Below Poverty Line (BPL) families and 11 other defined categories of Unorganized Workers namely Building & Other Construction Workers, licensed Railway porters, Street Vendors, MGNREGA workers (who have worked for more than fifteen days during preceding financial year), Beedi workers, Domestic workers, Sanitation Workers, Mine Workers, Rickshaw pullers, Rag pickers and Auto/Taxi drivers.

Beneficiaries enrolled under RSBY are entitled for health insurance coverage of Rs. 30,000/- per annum to families (a unit of five) on floater basis in government empanelled hospitals (includes both private and public). Pre-existing conditions are covered from day one and there is no age limit. Transportation cost upto Rs. 100 is also provisioned under this scheme.

- (c): State/UT-wise list of workers of unorganised sector benefitted by RSBY including Rajasthan during the last three years is annexed.

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**Annexure****State Wise Enrolment status under RSBY**

S.No.	State	2013-14	2014-15	2015-16
1	Andhra Pradesh	2184	Not implemented	Not implemented
2	Assam	1416919	1421104	1421104
3	Bihar	6102774	818531	6888208
4	Chhattisgarh	2265370	2141822	3442749
5	Gujarat	1900903	1876307	1876628
6	Haryana	465797	437850	437850
7	Himachal Pradesh	341818	481699	480588
8	Jammu and Kashmir	4988	Not implemented	Not implemented
9	Jharkhand	1923138	1714552	1682894
10	Karnataka	29417	6050439	6747113
11	Kerala	3662511	2018764	2021572
12	Madhya Pradesh	608748	608748	Not implemented
13	Maharashtra	234252	Not implemented	Not implemented
14	Manipur	68140	70383	70925
15	Meghalaya	108321	65840	179185
16	Mizoram	145842	152983	152983
17	Nagaland	151806	128184	Not implemented
18	Odisha	4238040	4307538	4462959
19	Pondicherry	9486	6467	Not implemented
20	Punjab	236764	232352	232352
21	Rajasthan	2511663	2692626	2769097
22	Tripura	505327	505327	492022
23	Uttar Pradesh	5541225	3839765	1464242
24	Uttarakhand	285435	285435	285229
25	West Bengal	5748689	6063390	6150716
26	Chandigarh	5854	7865	Not implemented
	<b>India</b>	<b>38515411</b>	<b>35927971</b>	<b>41258416</b>